

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH, AHMEDABAD

RA/M.A/O.A./T.A./ 430 1989

Union of India Applicant (s).

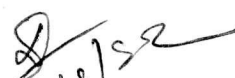
BR Kadia Adv. for the
Petitioner (s).

Versus

Vijay pal singh Respondent (s).

BB Gogia Adv. for the
Respondent (s).

SR. NO.	DATE.	ORDERS.
		Stk of operation of Award. (Copy not sent)
	02/11	RPAD Read from Resp.
	5/12/89	Mr. BR Kadia not present. Mr. BB Gogia has filed sick note. Adjourned. The case be posted for admission. Pgm 5/12 CL 6/12
	18/1	Common letter issued in case no. OA/422/89 letter dt- 18/1/90. 18/1 18.01.90 CL RPAD Read from Resp. kept in OA/440/89 (23/02)
	2/3	Parties absent. no documents produced Adjourned on same stage to 6/4/90
	6/4	Parties absent. no documents produced Adjourned on same stage to 19/4/90. CL 19/4/90

SR NO.	DATE.	ORDERS,
	1990	
		19/1/ To deny case is on Board before Registrar, no documents produced. Enough admissions given earlier. It is a fit case to close the right to file reply, submitted for orders before honorable members. 22/09/92 F.H.  7/8/92 Date informed to both both advocates clerks. <u>RSC</u> 08/09/92 CH
GAC/		

CA/430/91

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Date	Office Report	ORDER
22-09-1992		Court was adjourned as a mark of respect to late Ex-Chief Justice of India Shri M. Hidaytullah of India. Call on 3 / 11 / 1992.  (R.C. Bhatt) Member (J)  (N.V. Krishnan) Vice Chairman *AS.

DATE	OFFICE REPORT	ORDER
18.10.93		This matter is disposed of by common judgment in O.A. 422/89 & Ors. <i>M.R. Kolhatkar</i> (M.R. Kolhatkar) Member (A) <i>R.C. Bhatt</i> (R.C. Bhatt) Member (J) vtc.
DATE	OFFICE REPORT	ORDER